

S.No.1

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
16-11-2023 AT 10.30 AM**

CP(IB) No. 233/9/HDB/2023
u/s. 9 of IBC, 2016

IN THE MATTER OF:

Kalya Constructions Private Limited

...Operational Creditor

VS

Power Mech Projects Limited

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. SANJAY PURI, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Mr. Harshavardhan Abburi and Learned Senior Counsel Mr. Sachin Acharya present for the Petitioner.

Issue Notice to the Corporate Debtor by registered/ speed post and through e-mail, to be taken up within 3 days' from today. Meanwhile, counter if any to be filed by the Corporate Debtor within 14 days' time. Posted to 05.01.2024 for filing proof of service and for counter.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)

Rajashekhar